

## PAPER UNDER COMPANIES ACT

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI DHARAM BIR SINHA): I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

- (1) Review by the Government on the working of the Film Finance Corporation Limited Bombay, for the year 1972-73.
- (2) Annual Report of the Film Finance Corporation Limited Bombay, for the year 1972-73 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-7025/74.]

## CORRIGENDUM TO REVIEW ON THE WORKING OF REHABILITATION INDUSTRIES CORPORATION LTD. CALCUTTA FOR 1972-73

THE DEPUTY MINISTER IN THE MINISTRY OF SUPPLY AND REHABILITATION (SHRI G. VENKATASWAMY): I beg to lay on the Table 'Corrigendum' (Hindi and English versions) to the Review by the Government on the working of the Rehabilitation Industries Corporation Limited, Calcutta, for the year 1972-73. [Placed in Library. See No. LT-7026/74.]

## ANNUAL REPORT OF SCHOOL PLANNING AND AGRICULTURE, ETC.

SHRI D. P. YADAV: I beg to lay on the Table—

- (1) A copy of the Annual Report of the School of Planning and Architecture, New Delhi, for the year 1972-73. [Placed in Library. See No. LT-7027/74.]
- (2) (i) A copy of the Annual Report of the Indian Institute

of Technology, Delhi for the year 1972-73.

- (iii) A statement (Hindi and English versions) explaining the reasons for not laying the Hindi version of the above Report simultaneously.

## PAPERS UNDER COMPANIES ACT

THE MINISTER OF PARLIAMENTARY AFFAIRS (SHRI K. RAGHU RAMAIAH): On behalf of Shri Sukhdev Prasad, I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

- (1) Review by the Government on the working of the Neyveli Lignite Corporation Limited, Neyveli, for the year 1972-73.
- (2) Annual Report of the Neyveli Lignite Corporation Limited, Neyveli, for the year 1972-73 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-7029/74.]

## NOTIFICATION UNDER ESSENTIAL COMMODITIES ACT.

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI B. P. MAURYA): I beg to lay on the Table a copy of the Sugar (Price Determination for 1973-74 Production) Third Amendment Order, 1974 (Hindi and English versions) published in Notification No. G.S.R. 209(E) in Gazette of India dated the 1st May, 1974, under sub-section (6) of section 3 of the Essential Commodities Act, 1955. [Placed in Library. See No. LT-7030/74.]

## NOTIFICATIONS UNDER EMPLOYEES PROVIDENT FUNDS AND FAMILY PENSION FUND ACT

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI BAL-